RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/41/2019

Date: 31.05.2019

The headquarter of Shri Brajendra Kumar, Registrar(Examination), Rajasthan High Court, Jodhpur, is hereby thanged from Rajasthan High Court Bench, Jaipur to Rajasthan High Court, Jodhpur.

BY ORDER,

REGIS

Date: 31.05.2019

No.Estt.B2(v)1/2019/5196

Copy forwarded to the following for information and necessary action:-

- The Registrar-Cum-Principal Secretary to H\u00e1n'ble the Chief Justice, Rajasthan High. Court, Jodhpur/ Bench, Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- P.S. to All Hon'ble Judges at Jodhpur.
- 4. The Principal Secretary to the Government, Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7. The Accountant General, Rajasthan, Jaipur.
- 8. The Registrar General / Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Berich, Jaipur.

 10. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11. Concerned Officer/Posts/ Treasury Officers
- The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/ Conf./Accounts/General/ Sub.Court/Statistics/Computer Cell RJS Leave/Jr.Actt./Building Cell